

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4439

ANSWERED ON:26.08.2004

IMPLEMENTATION OF PMGSY THROUGH CENTRAL AGENCIES

Choudhary Shri Nikhil Kumar;Shakya Shri Raghuraj Singh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the various State Governments have sought the implementation of the Pradhan Mantri Gram Sadak Yojana through the central agencies;

(b) if so, the details thereof; and

(c) the concrete steps being taken by the Union Government in this regard ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) & (b) The Government of Bihar, through a Resolution in June, 2004, has requested the Central Government that Pradhan Mantri Gram Sadak Yojana (PMGSY) works in the State may be executed through Central Agencies. According to this Resolution, the State Government would select the road works. The State Government has authorised the Central Government to release funds directly to the Central Agencies which would be executing the works on behalf of the State Government.

The Government of Tripura too has desired that PMGSY works in the State may be got executed through Central Agencies.

(c) The Ministry of Rural Development and Government of Bihar have held discussions with a few Public Sector Undertakings (PSUs) having experience in road construction. A tripartite Agreement between the Central Agencies, Government of Bihar and Government of India has been drafted and the draft was discussed with the Government of Bihar and the PSUs. The concurrence of the Government of Bihar for the draft Agreement is awaited.

In respect of Tripura, the National Buildings Construction Corporation Limited (NBCC) has been entrusted by the State Government with the task of execution of PMGSY works in West Tripura district, through a tripartite Agreement between the State Government, the NBCC and the Ministry of Rural Development signed on 27th April, 2004.